

OD-707/06

09.9.2011


Hon'ble Mr. D.C. Lakha, A.M.

Hon'ble Mr. A.K. Bhardwaj, J.M.

None for the parties. In view of the resolution of CAT Bar Association, Allahabad the Advocates are abstaining from appearing in the Court to assist in the discharge of judicial work. Hence, adjourned.

List on 31-10-2011.

  
J.M.

  
A.M.

RKM/

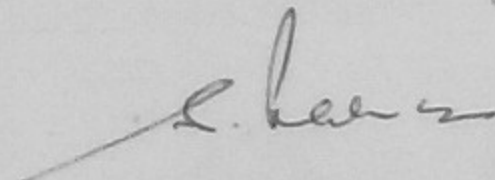
31.10.2011

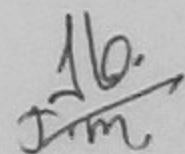
Hon' Mr. Sanjeev Kausik, J.M.

Hon' Mr. Shashi Prakash, A.M.

None for the applicant. We have perused the earlier order which reflect that the matter has been adjourned ~~from~~<sup>on</sup> one pretext or the other by the counsel for the applicant.

In view of the above, OA is dismissed in default ~~and~~<sub>h</sub> for non-prosecution.

  
A.M.

  
J.M.

ms)